

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

COCP NO. 137/Chd/HP/2017
IN
CP NO.6(ND)/2009

Umak Investment Company Pvt. Ltd. ...Petitioner

Versus.

Sh. Harmeet Singh Ghai & Ors. ...Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Vaibhav Sahni, Advocate for petitioner.
None for respondents.

Learned Senior Counsel for petitioner seeks time to place on
record the report of the Administrator.

List the matter on 28.07.2017 for hearing. Let the needful be done
by the date fixed.

- Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

May 22, 2017
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